

NO.B. / 234 / OF 2018.  
DISTRICT COURT, RAJKOT.  
DATE: - 24 / 10 / 2018.

**READ :-** UHC/11/2017, dated 12.12.2017.

**- // OFFICE ORDER \\ -  
[ I ]**

There shall be Holidays from 04.11.2018 to 11.11.2018 due to Diwali festival for the District Court, Rajkot and the Courts Subordinate to it, as notified earlier by this office, vide Notification read in the preamble.

The arrangement of judicial work (Civil & Criminal) in respect of all the Appellate Courts functioning at the Head Quarter Rajkot / Gondal / Jetpur & Dhoraji during the Diwali holidays shall be as under:

Sr. No.	Name and Designation.	Period of Diwali Holidays to be enjoyed.	Charge shall remain with
1.	<b>Mr. M. M. Babi,</b> Additional District Judge, Rajkot.	03.11.2018 AOH To 06.11.2018 BOH & 08.11.2018 AOH To 12.11.2018 BOH	From 03.11.2018 AOH to 06.11.2018 BOH shall remain with <b>Ms. H. M. Pavar,</b> 13th Additional District Judge, Rajkot.  From 06.11.2018 BOH to 08.11.2018 AOH shall remain with <b>Mr. M. M. Babi,</b> Additional District Judge, Rajkot.
2.	<b>Mr. R. L. Thakkar,</b> 3 <sup>rd</sup> Additional District Judge, Rajkot.	03.11.2018 AOH To 12.11.2018 BOH	From 08.11.2018 AOH to 10.11.2018 AOH shall remain with <b>Mr. V. V. Parmar,</b> 11th Additional District Judge, Rajkot.
3.	<b>Mr. D. D. Thakkar,</b> 4 <sup>th</sup> Additional District Judge, Rajkot.	03.11.2018 AOH To 12.11.2018 BOH	From 10.11.2018 AOH to 12.11.2018 BOH shall remain with <b>Mr. H. B. Trivedi,</b> 6 <sup>th</sup> Additional District Judge, Rajkot.
4.	<b>Mr. H. B. Trivedi,</b> 6 <sup>th</sup> Additional District Judge, Rajkot.	03.11.2018 AOH To 10.11.2018 AOH	
5.	<b>Mr. T. S. Brahmbhatt,</b> 8 <sup>th</sup> Additional District Judge, Rajkot.	03.11.2018 AOH To 12.11.2018 BOH	

6.	<b>Mr. Paveen Kumar Satish Kumar,</b> 10th Additional District Judge, Rajkot.	03.11.2018 AOH To 12.11.2018 BOH	
7.	<b>Mr. V. V. Parmar,</b> 11th Additional District Judge, Rajkot.	03.11.2018 AOH To 08.11.2018 AOH & 10.11.2018 AOH To 12.11.2018 BOH	
8	<b>Mr. H. A. Brahmbhatt,</b> 12th Additional District Judge, Rajkot.	03.11.2018 AOH To 12.11.2018 BOH	
9	<b>Ms. H. M. Pavar,</b> 13th Additional District Judge, Rajkot.	06.11.2018 BOH To 12.11.2018 BOH	
10	<b>Mr. J. L. Odedara,</b> Judge, Commercial Court, Rajkot.	03.11.2018 AOH To 12.11.2018 BOH	
11	<b>Mr. H. A. Dave,</b> 2nd Additional District Judge, Dhoraji.	05.11.2018 AOH To 12.11.2018 BOH	
12	<b>Mr. J. N. Vyas,</b> 5th Additional District Judge, Gondal.	03.11.2018 AOH To 09.11.2018 AOH	From 03.11.2018 AOH to 05.11.2018 AOH shall remain with <b>Mr. H. A. Dave,</b> 2nd Additional District Judge, Dhoraji.
13	<b>Mr. M. P. Purohit,</b> 7th Additional District Judge, Gondal.	03.11.2018 AOH To 07.11.2018 AOH & 09.11.2018 AOH To 12.11.2018 BOH	From 05.11.2018 AOH to 07.11.2018 AOH shall remain with <b>Mr. J. A. Thakkar,</b> 9th Additional District Judge, Jetpur.  From 07.11.2018 AOH to 09.11.2018 AOH shall remain with <b>Mr. M. P. Purohit,</b> 7th Additional District Judge, Gondal.
14	<b>Mr. J. A. Thakkar,</b> 9th Additional District Judge, Jetpur.	03.11.2018 AOH To 05.11.2018 AOH & 07.11.2018 AOH To 12.11.2018 BOH	From 09.11.2018 AOH to 12.11.2017 BOH shall remain with <b>Mr. J. N. Vyas,</b> 5th Additional District Judge, Gondal.

[ II ]

2. During the Diwali extra holidays, following Judicial Officers shall attend the District Court Premises, Rajkot from **11:00 a.m. to 12:00 noon** for urgent judicial work on the dates shown against their names.

Sr.	Name of the Judicial Officer	Date of extra Diwali Holidays
1.	Ms. H. M. Pavar, 13th Additional District Judge, Rajkot.	05.11.2018
2	Mr. M. M. Babi, Additional District Judge, Rajkot.	06.11.2018

3. The Principal District Judge, Rajkot is pleased to order that the following Principal Private Secretary/P.A. English/Gujarati Stenographers, Grade-II, working on the Establishment of District Court, Rajkot, shall attend the Appellate Judicial Officer, on the dates mentioned against their names, during the period of Diwali Holidays.

Sr. No.	Name of the Stenographers	Date of extra Diwali Holidays
1.	Mr. L. G. Sonagra	05.11.2018
2.	Mrs. C. D. Dholakiya	06.11.2018

4. It is further ordered that Class-III and Class-IV staff attached with the Additional District Judge, Rajkot and Fast Track Courts, Rajkot, as well as employees of concerned branch of this office, shall remain present in this office, on the above dates and time for urgent judicial work in the District Court, Rajkot.



( MS. GITA GOPI )  
PRINCIPAL DISTRICT JUDGE,  
RAJKOT.

**Copy F. W. Cs. To :-**

1. All the above Judicial Officers.
2. The President, Bar Association, Rajkot / Gondal / Jetpur / Dhoraji / Upleta / Jasdan/Kotdasangni/Jamkandorna/Padadhari/Lodhika.

**Copy to :-**

1. The Registrar / Additional Registrar, District Court, Rajkot.
2. All the Branches of this Office.
3. The Registrar, Additional District Judge Courts of Gondal / Jetpur / Dhoraji.
4. Court Manager, District Court, Rajkot
5. Persons concern to be informed accordingly.